

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 213 of 2012

Dated : 16th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Mr. Anand K. Ganesan

Counsel for the Respondent(s):

Mr. S. Vallinayagam

Mr. R.B. Sharma for R.8

Mr. Manoj Kr. Sharma for

Mr. Pradeep Misra for R.2

ORDER

Mr. Manoj Kr. Sharma undertakes to file Vakalatnama on behalf of Respondent No.2; Mr. R.B. Sharma undertakes to file Vakalatnama on behalf of Respondent No.8 and Mr. Vallinayagam undertakes to file Vakalatnama on behalf of Respondent No.40 and they seeks some time to file the reply. Accordingly, they are directed to file the same on or before 20.02.2013 after serving copy on the other side.

Post the matter on **27.02.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson